APPELLATE TRIBUNAL FOR ELECTRICITY

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File No. APTEL/Registry/Misc/2019

Date: 07.01.2019

## **OFFICE CIRCULAR**

Government of India, Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) vide O.M. No. 12/2/2018-JCA-2 dated 11.07.2018 has declared 21st March, 2019 (Thursday) as holiday on account of Holi for all Central Government administrative offices at Delhi/ New Delhi. Hon'ble Delhi High Court has declared 22nd March, 2019 (Friday) as local holiday.

In view of the above, Hon'ble Chairperson, APTEL has ordered that 22<sup>nd</sup> March, 2019 (Friday) shall be 'Local Holiday' in APTEL

This issue with the approval of Hon'ble Chairperson, APTEL.

Dr. Ashu Sanjeev Tinjan) Registrar

## Copy to:

- 1. Administration Section
- 2. All the Notice Boards of the Tribunal
- 3. All the PPS/PS to Hon'ble Judicial Members/Members for submission of this circular before the Hon'ble Members for information
- 4. Bar Room of APTEL
- 5. APTEL Website